

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 101
IA (IB) No. 114/CB/2024
In CP (IB) No. 33/CB/2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Refine Alloys Pvt. Ltd.
V/S
Balasore Alloys Ltd.

.....Applicant

...Respondent

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Sandeep Ladda, Adv. }
Mr. Adnan Ansari, Adv. } in IA 114 of 2024
Ms. Pragya Nawandar, Adv. }

For the Respondents

Mr. Saswat Kumar Acharya, Adv. }
Mr. Sanwal Tibrewal, Adv. } in IA 114 of 2024
Mr. Abhijeet Agarwal Adv }

ORDER

IA (IB) No. 114/CB/2024

Ld. Counsel Mr. S.S. Ladda appeared for the Financial Creditor. Ld. Counsel Mr. S.K. Acharya appeared for the Corporate Debtor/Respondent. This is an application filed under Rule 11 of NCLT Rules to take on record the Sur-rejoinder along with certain documents on record. Respondent has reported as no objection.

Hence, this application is allowed and sur-rejoinder is taken on record.

CP (IB) No. 33/CB/2022

Both sides counsel present. List the matter for hearing on 01.08.2024.

Sd

Balraj Joshi
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)